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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 13.07.2018.

PRESENT: 1.Hon'ble member (J) Shri Rajeswara Rao vittanala,
2.Hon'ble member (T) Dr. Ashok Kumar Mishra

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP No.429/BB/2018	For admission	Sec 252	Shriyanka Travels Pvt Ltd	Ambika V S	ROC	

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM


SIGNATUR

PETITIONER/s :

RESPONDENT/s :

ORDER

Admit. Issue notice to ROC, Karnataka at Bangalore. Registry to prepare notice. Petitioner Counsel to collect the notice and serve it on ROC, Karnataka and file proof of service. Post the case on 14.08.2018.



Member(T)

Prema Murray – Steno



Member(J)